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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/9/ (IB)/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : HINDUJA FOUNDARIES LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|------------------------|-------------|
| 1. | S. KARTHIKES BALAN .
PREETHI - S. ALASU | Counsel for Petitioner | S. V. R. S. |
| 2. | A. M. Sridharan | Counsel for Respondent | An. J. S. |

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that he could not receive proper instructions from the client as he did not received copy of the documents and prayed time. Counsel for the petitioner is directed to furnish copy of the documents to the other side. Both the counsel prayed time for submitting arguments. Time extended at their request. Put up on 18.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)